

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/55/2017  
NAME OF THE PETITIONER(S) : STAND21 FRANCE  
NAME OF THE RESPONDENT(S) : STAND21 EXPORTS (I) PVT LTD & 4 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

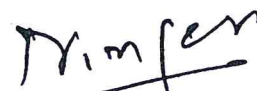
1. Dominic S. David  
For S. Muckundan

Petitioner



2. C. N. Niroojan

Respondent



**ORDER**

Counsel for both the parties present. Counsel for the Respondent was given the direction vide Order dated 11.12.2017 for filing the counter. Thereafter, on 18.12.2017 again a prayer was made to give time for filing the counter and on 08.01.2018 the Counsel for Respondent prayed for more time for filing the counter. The Respondent had availed three opportunities for filing the counter and till today no counter has been filed.

Today again a prayer has been made for granting more time for filing counter. The time is enlarged with a direction to the Respondent, to file the counter on or before the next date of hearing, failing which the right of filing the counter shall stand forfeited. Put up on **09.03.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)